

RAJASTHAN HIGH COURT JODHPUR

ORDER

No. Estt./HC/2014/229

Date : 02.06.2014

In pursuance of Rules 4,5,7 & 22 of Rajasthan High Court Staff Service Rules, 2002, Hon'ble The Chief Justice has been pleased to make the following amendments in this office order No. Estt./HC/2001/378 dated 05.12.02 regarding method of recruitment and qualification for appointment to the various posts :-

1. In existing sub-clause (i) of Clause-(1) Junior Judicial Assistant/ Enquiry Clerk/Record Weeder of Part-I A of the order No. Estt./HC/2001/378 dated 05.12.02, all the existing words appearing after the words "for the purpose" shall be substituted by the following words :-

"and must have basic knowledge of computer"

2. Existing sub-clause (a) (ii) of Clause-(14) Junior Personal Assistant of Part-II of the Order No. Estt./HC/2001/378 dated 05.12.02, shall be substituted by the following :-

"(ii) Must have basic knowledge of computer"

BY ORDERS OF HON'BLE THE
CHIEF JUSTICE

(VIJAY KUMAR VYAS)
REGISTRAR GENERAL

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9 June 14

No. Gen./XV/(d)03/2013/2065

Date : 02.06.2014

Copy forwarded to the :

- (1) Principal Secretary to Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur with the request to kindly obtain the permission from the Bhasha Vibhag for publication of this Notification in English as a special case as the concerned Rules Viz. the Rajasthan High Court Staff Service Rules, 2002 are in English language and convey the same to the Superintendent Government Central Press, Jaipur under intimation to this office.
- (2) The Superintendent, Government Central Press Rajasthan Jaipur for publication in the next issue of the Rajasthan Rajpatra. Exemption for publication of the Notification in Hindi is being obtained from the Bhasha Vibhag through the Law Secretary. A copy of such Gazette may kindly be sent to this office immediately.
- (3) Registrar(Vigilance), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (4) Registrar(Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.[with thirty copies].
- (5) Director, Rajasthan State Judicial Academy, Jodhpur.
- (6) Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
- (7) Registrar, Examination/Writs/Classification, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
- (8) Registrar(Rules), Rajasthan High Court, Jodhpur
- (9) Chief Accounts Officer, Rajasthan High Court, Jodhpur.
- (10) All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (11) All Assistant Registrar/Court Officer/Sr. Librarian, Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
- (12) Senior Librarian, Rajasthan High Court Jodhpur/Bench Jaipur, with the direction to update the Rajasthan High Court Staff Service Rules, 2002 and upload the same on the official website of the Rajasthan High Court.
- (13) P.S. to Hon'ble Mr./Dr./Smt./Kumari Justice _____
- (14) All Assistant Account Officer/All Administrative Officer Judicial, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur. for information and necessary action.


REGISTRAR GENERAL